

ITEM NO.29

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.1000/2022

DR. JAYA THAKUR

Petitioner(s)

VERSUS

GOVERNMENT OF INDIA & ORS.

Respondent(s)

Date : 08-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Varun Thakur, Adv.
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Mr. M.K. Ravi, Adv.
M/s. Varun Thakur & Associates

For Respondent(s) Mrs. Aishwarya Bhati, A.S.G.
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Mr. Shuvodeep Roy, AOR
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Ms. Archana Pathak Dave, Adv.
Mr. Raman Yadav, Adv.
Mr. Mukesh Kumar Maroria, AOR

**Mr. Piyush Beriwal, Adv.
Mr. Shreekant Neelappa Terdal, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Ms Aishwarya Bhati, learned Additional Solicitor General states that a National policy on the provision of menstrual hygiene products for adolescent girls is at an advanced stage of consideration by the Union Ministry of Women and Child Development. The Additional Solicitor General states that a consolidated policy will be prepared shortly and be placed on the record of this Court within a period of two months.
- 2 List the Petition on 9 September 2024.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**